

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 923/2019

New Delhi this the 25th day of April, 2019

Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)

1. Kapil
S/o Shri Kanwar Prakash
R/o Plot No. 185, Nangli Sakrawati Najafgarh
New Delhi – 110043
(Aged about 28 years) (Group 'B')
(Physical Education Teacher)

 2. Sachin
S/o Shri Rajender Singh
R/o H.No. 535, PanaRamayan
Near New Chopal, Tikrikalan
Delhi – 110041
(Aged about 31 years) (Group 'B')
(Physical Education Teacher)

 3. Amit Chhikara
S/o Shri Rajender Prasad
R/o V.P.O. Jounti,
Delhi – 110081
(Aged about 30 years) (Group 'B')
Physical Education Teacher

 4. Mohit Dabas
S/o Shri Jalraj Singh
R/o H.No. 54, Village Sauda
P.O. Kanjhawla,
Delhi -110081
(Aged about 25 years)
Group 'B'
Physical Education Teacher)
- (Candidates to the post of Physical
Education Teacher) ... Applicants

(By Advocate : Sh. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary,
5th Floor, Delhi Sachivalaya
New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman
Government of NCT of Delhi
FC-18, Institutional Area, Karkardooma
Delhi-110 092
3. Directorate of Education
Through its Director,
(GNCT of Delhi)
Old Secretariat, Delhi -110054 ...Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)**Sh. Pradeep Kumar, M(A)**

The applicants have sought relief against Question No. 182, 183. The issue involved herein had already come up for adjudication in another OA No. 580/2019 and batch wherein certain directions were given on 14th March, 2019. The respondents have already taken appropriate action in that regard.

2. In view of this, the instant OA has become infructuous. This is, therefore, disposed off with liberty to the applicants to approach the Tribunal if some grievance still subsists. No costs.

(Ashish Kalia)
Member (J)

(Sh. Pradeep Kumar)
Member (A)

